

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT)(INSOLVENCY) NO.77 OF 2021

In the matter of:

State Bank of India

Appellant

Vs

Jet Airways (India) Ltd

Through its RP Mr. Ashish Chhawchharia & anr

Respondent

Present:

Mr Raunak Dhillon, Mr Aditya Marwah, Mr. Gautam Sundaresh, Mr. Sanyak Gangwal, Mr. Gaurav Gupta, Mr. Manoj Arya, Mr Shubhankar Jain, Advocates for appellant.

Ms Mahima Singh, Ms Avni Shrivastav, Ms Pooja Mahajan, Mr Ashish Vats, Advocates for R2.

ORDER
(Virtual Mode)

01.03.2021- The case was called out. Learned counsel for the appellant submitted that the matter is listed before the NCLT, Mumbai Bench, Mumbai tomorrow i.e. 2nd March, 2021.

He seeks permission to withdraw the appeal with the liberty to file fresh appeal at appropriate stage.

Permission granted.

The appeal is dismissed as withdrawn.

(Justice Anand Bijay Singh)
Member (Judicial)

(Ms Shreesha Merla)
Member (Technical)

Bm/nn